

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 20<sup>th</sup> September, 2021

During the ensuing Long Vacation of the High Court w.e.f. 11.10.2021 to 06.11.2021, the office will remain open on the following days: –

**1<sup>st</sup> Part: 11.10.2021, 18.10.2021, 21.10.2021, 22.10.2021, 25.10.2021, 26.10.2021 & 27.10.2021.**

**2<sup>nd</sup> Part: 27.10.2021, 28.10.2021, 29.10.2021, 01.11.2021, 02.11.2021, 03.11.2021 & 05.11.2021.**

Hon'ble the Chief Justice has been pleased to constitute the following Vacation Courts during the ensuing Long Vacation to take up the matters of urgent nature:

<b>Hon'ble Mr. Justice A. Lodh</b>	<b>On 18.10.2021</b>
<b>Hon'ble Mr. Justice S.G. Chattopadhyay</b>	<b>On 01.11.2021</b>

Office will function from 10:00 am to 5:00 pm on the Vacation Court Days i.e., on 18.10.2021 & 01.11.2021; and from 10:30 am to 1:30 pm on all other working days.

Filing of case(s) in the Filing Section shall be allowed on 11.10.2021 & 29.10.2021 from 10:30 am to 12:30 pm.

During the Long Vacation, in case of urgency to deal with any urgent matters beyond the Vacation Courts, the matter shall be placed before the Senior-most Hon'ble Judge available at the station.

Copying Section will function upto 5:00 pm on 18.10.2021 & 01.11.2021.

Limitation will not run during the vacation.

By order,  
Sd/-  
**(V. PANDEY)**  
**REGISTRAR (JUDICIAL)**

Copy to: -

01. The Secretary General, Supreme Court of India, New Delhi;
02. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
05. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
06. The Secretary, Department of Law & Justice, Government of India, New Delhi;
07. The Chief Secretary, Government of Tripura, Agartala;
08. The Advocate General, Tripura, Agartala;
09. The Registrar General, all High Courts;
10. The Sr., Govt, Advocate, High Court of Tripura, Agartala;
11. The Chairman, Bar Council of Tripura, Agartala;
12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The President, High Court Bar Association, Agartala;
14. The Secretary, High Court Bar Association, Agartala;
15. The Secretary, Tripura Bar Association, Agartala;
16. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
17. The Public Prosecutor, High Court of Tripura, Agartala;
18. The Registrar (Vigilance), High Court of Tripura, Agartala;
19. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
20. The Joint Registrar, High Court of Tripura, Agartala;
21. All the Deputy Registrars, High Court of Tripura, Agartala;
22. The Chief Librarian, High Court of Tripura, Agartala;
23. The Secretary to the Registrar General, High Court of Tripura, Agartala;
24. All the Assistant Registrars, High Court of Tripura, Agartala;
25. The System Analyst, High Court of Tripura, Agartala **with a direction to upload the Notification in the official website of the High Court of Tripura;**
26. All the Superintendents, High Court of Tripura, Agartala;
27. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
28. The Court Master(s), High Court of Tripura, Agartala;
29. The Bench Clerk(s), High Court of Tripura, Agartala;
30. The Cash Section, High Court of Tripura, Agartala;
31. The Medical Officer attached to the High Court of Tripura, Agartala;
32. Notice Board of the Court-house;
33. Order File; and
34. Notification File No.F.44(11)-HC/2021.

  
20.09.21

**REGISTRAR (JUDICIAL)**